

**GOVERNMENT OF JAMMU AND KASHMIR**  
**FINANCE DEPARTMENT (Codes Division)**  
**Civil Secretariat, Jammu/Srinagar**

**Notification,**

**Jammu, the 1<sup>st</sup> of July 2021.**

**S.O 217** :- In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir hereby directs that following amendments shall be made in Annexure-I to the Delegation of Financial Powers to accord Administrative Approval, Technical Sanction and Award of Contracts to the Administrative Departments issued vide Notification No. S.O-15 dated 09.01.2020,

**At Serial No. 1 of (A) Powers to Accord Administrative Approval , under the Remarks column, for the words, sign and figures "AA in respect of works/projects above Rs. 20.00 Crores shall be accorded with the approval of Hon'ble Lieutenant Governor after concurrence of Finance Department", the words, sign and figures "Proposals for Administrative approval of all projects above Rs. 20.00 Crores, after concurrence by Finance Department shall be placed for the consideration and approval of the Administrative Council constituted vide Government Order No. 808-JK (GAD) of 2020 dated 01.09.2020" shall be substituted.**

**By Order of the Lieutenant Governor.**

**Sd/-**  
**(Dr. Arun Kumar Mehta), IAS**  
**Financial Commissioner,**  
**Finance Department.**

No. A/Misc(2020)-AAA-I/

Dated: 01.07.2021

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General J&K Srinagar/Jammu.
4. Principal Secretary to the Hon'ble Lieutenant Governor
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.



12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B)/(BK), for information.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner, Finance Department.
33. All Treasury Officers.
34. I/C website, FD ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
35. I/C website, GAD ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
36. Government Order File (W2scs).

  
(S.E. Pandita)  
Director General (Codes),  
Finance Department. 